




File No. 25/02/2023-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड़,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 1st September 2023

ORDER

1. Hon`ble President has received a request from the NCLT Bar Association that the Order dated 29.08.2023 issued by Joint Registrar on 29.08.2023/File No25/02/2023-NCLT prescribing changes in the Efiling system may be kept in abeyance till 15.09.2023. Hon`ble President has accepted the request of the Bar Association.
2. During the intervening period NCLT/NIC will hold a webinar/s to disseminate the requisite information for guidance of Counsels/Stakeholders.
3. NCLT website may be seen with regard to dates and time of the webinar.
4. Any inadvertent error may be brought to the attention of the undersigned.
5. This issues with the approval of Hon`ble President.


(Kamal Sultanpuri)
Joint Registrar

Copy to:

1. P.S. to Hon`ble President, National Company Law Tribunal, New Delhi.
2. Hon`ble Members, National Company Law Tribunal.
3. JR/DR/AR of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati /Hyderabad/Jaipur/Cuttack/ Kochi/Amaravati/Indore.
4. NCLT web site/ Notice Board.